## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

DATE OF DECISION:

17.6.93

Advocate

Applicants.

for the

### O.A.138/93

	•					
1.	S.Rajappan		•		•	
2.	K.M. Jose					0,
3.	Jayachandran Nair					
4.	V.Chandran Bose					•
<b>5.</b>	Gopinathan Pillai				, .	
<b>6.</b>	K.N.Narayanan Kurup					
7.	Ramanan Kuriedathu Vava				,	
8.	Samuelkutty M.T.		oc.			
9.	M.V.K. Gangadharan Nambiar					
10.	V.F. Cleetus	(	••	Applican	its.	
Mr.M.Rajagopalan			••	Advocate	e for	the

VS.

Union of India represented by the Secretary, Ministry of Defence, New Delhi.

2. Controller of Defence Accounts,

(Pension), Allahabad.

Defence Pension Disbursing Officer, 3. Ernakulam.

4. Defence Pension Disbursing Officer, Kottayam.

Sub.Treasury Officer, Vadagara, Kozhikode District.

Branch Manager, State Bank of Travancore, Thoppumpady, Kochi-5. Respondents

Mr.P.S.Krishna Pillai, ACGSC

.. Advocate for the Respondents (R1 - 4)

#### CORAM:

THE HON'BLE MR. JUSTICE C. SANKARAN NAIR, VICE CHAIRMAN

### JUDGEMENT -

have heard learned counsel for applicant and respondents 1 to 4. The decision of the Full Bench of this Tribunal in T.A.K.732/87 governs the instant case. It is declared that ignored pension will not be taken into account in granting pensionary reliefs. the applicants in the light of the aforesaid due declaration will be paid within four months from today. disposed of. No costs.

C.SANKARAN NAIR(J) ZICE CHAIRMAN

Dated the 17th June, 1993.

# CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

### CPC 175/93 in OA 138/93.

Monday, this the 6th day of December, 1993.

### CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

- 1. S Rajappan, Sree Soudham, Thannermukkom P.O., Alleppey.
- 2. KM Jose, Kurickal House, Asokapuram, Alwaye.
- Jayachandran Nair, Puthenparambil House, Muhamma P.O., Alleppey.
- 4. V Chandran Bose,
  Puthen Veedu,
  Perumpadappu, Cochin-6.
- 5. KS Gopinathan Pillai, Komalathu House, Chunakara P.O., Alleppey.
- 6. KN Narayana Kurup, Padakulangara House, Kanichukulangara P.O., Alleppey.
- 7. Raman Kuriedathu Vava, Nidhin Nivas, Trikalathu P.O., Emakulam.
- 8. MT Samuel Kutty, Chirayil House, Karakkal P.O., Thiruvalla-8.

... Petitioners

By Advocate Shri M Rajagopalan.

۷s.

- 1. Shri KA Nambiar, Secretary, Ministry of Defence, New Delhi.
- Smt RS Khan, Controller of Defence Accounts (Pension), Allahabad.
- 3. Shri Gopalakrishnan,
  Defence Pension Disbursing Officer,
  Ernakulam.
- 4. Shri PK Kurian,
  Defence Pension Disbursing Officer,
  Kottayam.

....Respondents

By Advocate Sh CN Radhakrishnan, Addl Central Govt Standing Counsel

contd.

### ORDER

### CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN.

Alleging disobedience of the orders of this Tribunal in OA 138/93 petitioners moved this Contempt Petition. Shri S Krishnaswamy, Assistant Controller of Defence Accounts has sworn an affidavit stating:

"necessary steps have been taken to implement the judgement of the Hon'ble Tribunal, and orders have been issued to release the amount."

2. We record this submission. Payment, if not already made, will be made within four months. Contempt Petition is disposed of on the basis of the undertaking.

Dated the 6th December, 1993.

PV VENKATAKRISHNAN ADMINISTRATIVE MEMBER CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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